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Date: 31/10/2025

(2024) 05 ITAT CK 0080

Income Tax Appellate Tribunal (Delhi F Bench)

Case No: Income Tax Appeal No. 216/DEL/2015

Paragon XT APPELLANT

Vs

Income-tax Officer RESPONDENT

Date of Decision: May 31, 2024

Acts Referred:

Income Tax Act, 1961 â€" Section 143(3), 145(3)

Citation: (2024) 05 ITAT CK 0080

Hon'ble Judges: G.S. Pannu, (VP); Anubhav Sharma, J

Bench: Division Bench

Advocate: Vinay Bahl, P.N. Barnwal

Final Decision: Partly Allowed

Judgement